

**स्वतन्त्रता सेनानियों को पेंशन**

3043. श्री अर्जुन सिंह भदौरिया :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत के प्रथम स्वतन्त्रता संघर्ष के स्वतन्त्रता सेनानियों के ऐसे दुखी परिवारों की राज्यवार संख्या कितनी है जिन्हें केन्द्रीय सरकार वर्ष 1957 से पेंशन दे रही है; और

(ख) क्या उत्तर प्रदेश में तांत्या परिवार भी वर्ष 1957 में सरकारी पेंशन प्राप्त कर रहा है ?

गृह मंत्रालय में राज्य मंत्री (श्री एल० डी० पाटिल) : (क) जिन व्यक्तियों ने 1857 के संघर्ष में भाग लिया था उनके उत्तर प्रदेश से 15, मध्य प्रदेश से 2, और दिल्ली में एक वंशजों को पेंशन स्वीकृत की गई है।

(ख) जी हां, श्रीमान। उत्तर प्रदेश में तांत्या टोपे के तीन वंशजों को 1959 में पेंशन स्वीकृत की गई है।

**Setting Up of Industries where there is Maximum Unemployment of the Educated in Kerala**

3044. SHRI GEORGE MATHEW: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government propose to set up industries under the Public Sector where there is maximum unemployment of the educated; and

(b) whether Central Government have got any plans to set up some of the new industries under public sector in Kerala?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) One of the important objectives of the Government is to maximise employment through industrialisation which would also benefit the educated unemployed persons. Establishment of industries in the Public Sector would promote such employment.

(b) The Rolling Plan for 1978-83, which would include provision for new industries in the Public Sector by the Central Government in various States including Kerala, is being formulated.

**Hill-Highway on the Western Ghat of Kerala**

3045. SHRI GEROGUE METHREW: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Government of India are considering a proposal to build a Hill Highway along the Western Ghats in Kerala; and

(b) if so, what assistance the Central Government propose to give to the State for that purpose?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir. This road when built, will be a State Road and, therefore, falls within the sphere of activities of the State Government.

(b) Does not arise.

**Per Capita Expenditure on Development of Villages**

3046. SHRI RAMANAND TIWARY: Will the Minister of PLANNING be pleased to state per capita expenditure on the Development of villages during all the Five Year Plans, Plan-wise and State-wise?

THE PRIME MINISTER (SHRI MORARJI DESAI): It is not possible to classify all Plan outlays as benefit-